

(c) The approved air fare between Agartala and Calcutta is Rs. 49 (return fare Rs. 93) and between Agartala and Gauhati, the nearest airport to shillong, is Rs. 38 (return fare Rs. 72).

Shri Biren Dutt: May I know whether representations have been received that the air fare is heavy?

Shri Raj Bahadur: I am not aware of any such representation having been received. But, I may inform the hon. Member that so far as railway fare is concerned, by an indirect route which is the only route available, the railway fare for first class is Rs. 101 and for second class it is Rs. 56/8. As compared to these rates the rate of Rs. 49 for air fare is quite reasonable.

श्री रघुनाथ सिंह : लास्ट ईयर हमारें यहां से कितने आदमियों ने इस रास्ते यात्रा की ?

श्री राज बहादुर : इस का सब हिसाब बतलाना संभव नहीं है ।

SCHEDULED AIR SERVICES IN TRIPURA

*614. **Shri Biren Dutt:** Will the Minister of Communications be pleased to state:

(a) whether there is any Scheduled Air Service from one air port to another inside Tripura; and

(b) if not, whether Government propose to introduce Scheduled Air Service there?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, Sir.

(b) There is no such proposal at present.

FOODGRAINS FOR TRIPURA

*615. **Shri Biren Dutt:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there is influx of about one lakh of displaced persons in Tripura since the introduction of the passport system;

(b) whether it is a fact that the Government of Tripura imported only one thousand tons of foodgrains from the Centre during the year 1952; and

(c) whether Government of Tripura propose to import foodgrains during the current year also?

The Minister of Food and Agriculture (Shri Kidwai): (a) The influx was just before the introduction of the passport system.

(b) Yes.

(c) No, Sir.

Mr. Deputy-Speaker: As there is still time, as a special case I shall allow an opportunity to hon. Members who were absent when I called them a second time.

Shri Nambiar: Then I would put my question No. 597.

GRIEVANCES OF RAILWAYMEN

*597. **Shri Nambiar:** Will the Minister of Railways be pleased to state:

(a) what action has been taken on the representation made to the Minister on the grievances of the Railwaymen on the 4th August, 1952 consisting of 26 items; and

(b) whether any of the items referred to therein has been disposed of and the decision communicated to the Railwaymen?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The matters raised in the representation had already received the consideration of Government and were further re-examined on receipt of the representation and action has been taken wherever necessary. No special intimation is sent to any staff in respect of such representations.

Shri Nambiar: May I know whether the person making a representation will be informed of the action taken or not taken?

Shri Alagesan: If the hon. Member wants to have the details of the action taken, we will have to be informed of it first.

Shri Nambiar: Will a person making a representation get a reply or not about the action taken?

Shri Alagesan: If it is a member of the staff, no.

Shri Nambiar: If a Member of this House has made a representation, will he get a reply about the action taken or not?

Shri Alagesan: That will depend upon each case.

CONGRESS SESSION AT HYDERABAD

*601. **Shri Tushar Chatterjea:** (a) Will the Minister of Railways be pleased to state what were the special arrangements made by the Railway